

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Dated:- 20 APR 1994

APPLICATION NUMBER: 937 and 948 to 955 of 1993.

APPLICANTS:

Sri.S.Sridharamurthy and v/s. Chief Supdt.Central Telegraph Office,
To. eight others. Bangalore-1. and Others.

RESPONDENTS:

1. Dr.M.S.Nagaraja, Advocate, No.11, Second Floor,
First Cross, Sujatha Complex, Gandhinagar,
Bangalore-9.

2. Sri.M.Vasudeva Rao, Central Govt.Sttg.Counsel,
High Court Bldg, Bangalore-1-

Subject:- Forwarding of copies of the Orders passed by the
Central administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above
mentioned application(s) on Sixth April, 1994.

Issued on
21/4/94

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ofc

S. Sridharamurthy
for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NOS. 937 & 948 TO 955/1993

WEDNESDAY THIS THE SIXTH DAY OF APRIL, 1994

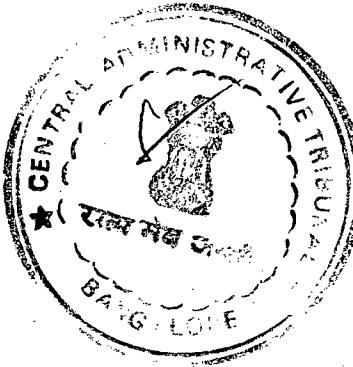
MR. JUSTICE P.K.SHYAMSUNDAR VICE CHAIRMAN

MR. T.V. RAMANAN

MEMBER (A)

1. Shri S. Sridhara Murthy,
19, 1 'N' Block, 1st B Main,
Rajajinagar,
Bangalore - 560 010
Applicant
(in O.A.No.937/93)
2. Shri S. Nagasiddaiah,
93/4, Nayandahalli Gramathana Area,
Kengeri Hobli,
Bangalore, South Taluk 560 039
Applicant
(in O.A.948/93)
3. Smt. P.G. Parvathy,
3/1, 4th Main, 4th Cross,
Mathikere Extension,
Bangalore - 560 054
Applicant
(in O.A.No.949/93)
4. Shri G.N. Ravindranath
2, I Phase, 1st Main,
Manjunathnagar,
Bangalore - 560 010
Applicant
(in O.A.No.950/93)
5. Shri M.K. Satish,
397, 33rd Cross,
14th Main, 4th T Block,
Jayanagar- 560 041
Applicant
(in O.A.No.951/93)
6. Shri T.N. Krishna Simha
21, 5th Cross, K.G. Nagar,
Bangalore
Applicant
(in O.A.No.952/93)
7. Smt. Lakshmi Krishna,
C/o Sri Krishna Sannaiah,
82, A4, S.F.B. BDA Quarters,
Neelasandra,
Bangalore - 560 047
Applicant
(in O.A.No.953/93)
8. Smt. Kamala Bhavani,
284, 4th Main
Kengeri Satellite Town
Bangalore - 560 060
Applicant
(in O.A.No.954/93)
9. Smt. Sumitra Venugopal
26, 2nd Cross, Kacharakanahally
St. Thomas Town
Bangalore - 560 084
Applicant
(in O.A.No.955/93)

(By Advocate Dr. M.S. Nagaraja)



1. The Chief Superintendent,
Central Telegraph Office,
Bangalore - 560 001
2. The Chief General Manager,
Telecommunications,
Karnataka Circle,
Bangalore - 560 009
3. The Director General,
Telecommunications,
Department of Telecommunications,
New Delhi
4. Union of India,
represented by
Secretary to Government,
Ministry of Communications,
New Delhi

Respondents

(By learned Standing Counsel)
Shri M.V. Rao

ORDER

MR. JUSTICE P.K. SHYAMSUNDAR, VICE CHAIRMAN

Dr. M.S. Nagaraja, learned counsel for the applicant seeks leave to withdraw this application with liberty to file a more explanatory application. We grant leave and permit Dr. Nagaraja to withdraw this application with liberty to renew the same if need be.

Sd/-

TRUE COPY

(T.V. RAMANAN)

MEMBER(A)

(P.K. SHYAMSUNDAR)
VICE CHAIRMAN }
Sd/-

S. Ramakrishna

SECRETARY
COMMISSION

20/10/2004
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